NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCA/157/CAA/2017 PETITION NUMBER NAME OF THE PETITIONER(S) : REAL IMAGE LLP NAME OF THE RESPONDENT(S) : OUBE CINEMA TECHNOLOGIES PVT LTD : 391-394 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM

1) MIS K. RAMASAMY Cound for the petitione G. v. Mc G. v. Mohan kumar

ORDER

Counsel for Petitioner present and prayed for time to make final submissions. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)